- (i) No.DEL:NDDB/95/l, dated the 24th April, 2007, publishing the National Dairy Development Board Workmen (Appointment, Pay and Allowances) (Amendment) Regulations, 2007.
- (ii) No.DEL:NDDB/95/2, dated the 24th April, 2007 publishing the National Dairy Development Board Officers (Appointment, Pay and Allowances) (Amendment) Regulations, 2007.
- (iii) No. DEL:NDDB/178, dated the 5th September, 2007, publishing the National Dairy Development Board (Administration of Fund, Accounts and Budget) (Amendment) Regulations, 2007. [Placed in Library. See No. L.T. 7588/07].

III. A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification S.O. 1488 (E) dated the 31st August, 2007, publishing the Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Second Amendment) Order, 2007, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. *See* No. L.T. 7325/07]

- (1) Notification of Ministry of Consumer Affairs, Food and Public Distribution.
- (2) Statement giving reasons for not laying the Report and Accounts (2005-06) of FCI within stipulated period.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table.

I. A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 699 (E), dated the 8th November, 2007, publishing the Sugar Development Fund (Third Amendment) Rules, 2007 under, sub-section (3) of section 9 of the Sugar Development Fund Act, 1955. [Placed in Library. See No. L.T. 7607/07].

II. A copy of the Statement (in English and Hindi) giving reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India (FCI), for the year 2005-2006, withing stipulated period. [Placed in Library. *See* No. L.T. 7332/07].

## Quarterly Review of Receipts and expenditure regarding Budget (2006-07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I beg to lay on the Table, under sub-section (1) of section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a statement (in English and Hindi) on the Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the financial year 2006-2007. [Placed in Library. *See* No. L.T. 7530/07],

## **REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

DR. K. MALAISAMY (Tamil Nadu): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2007-2008):—

Sixtieth Report on "Irregular Award of Construction work"; and